

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 8
IA No.887/2022
And
CP (IB) No. 217/Chd/Hry/2021
Under Section 7 of the Insolvency
and Bankruptcy Code, 2016 R 11
NCLT (Change name in FD)**

In the matter of:-

Ugro Capital Ltd. ...Petitioner-Financial Creditor

Vs.

Century Metal Recycling Ltd. ...Respondent-Corporate Debtor

Present through Video Conferencing:

Mr. Ashish Chopra, Senior Advocate with Mr. Arvind Jadon, and with Ms.Nitika Sharma, Advocates for the petitioner.

Mr. Anjaneya Mishra, Advocate with Mr. Sahil Nidhish, with Ms. Gulafsha Gupta, Advocates for the respondent.

IA No.887/2022

The present application has been filed on behalf of the petitioner-financial creditor to change the name of the financial creditor due to amalgamation with CMR Green Technology Limited. The order of amalgamation dated 06.08.2020 has been placed on record. Keeping in view the facts and circumstances, IA No.887/2022 is allowed and the amended memo of parties is taken on record. The Registry is directed to place the same on the main petition. Thus, IA No.887/2022 is disposed of accordingly.

CP (IB) No. 217/Chd/Hry/2021

Written submissions have been filed on behalf of the petitioner vide Diary No.00377/1 dated 01.09.2022. The same is taken on record. The learned senior

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counsel for the petitioner also relied upon a judgment dated 14.09.2022 passed by the Delhi NCLT Bench in **Company Petition No.(IB)/705(ND)/2021 titled as Ugro Capital Limited Versus Samyak Metals Private Limited**. Written submissions have also been filed on behalf of the respondent vide Diary No.00912/6 dated 20.09.2022. The same are also taken on record.

It is stated by the learned senior counsel for the petitioner that he will give short note on the date of default which occurred even after 25.03.2021 and the said amount has already been included in the total amount claimed in the present petition. Let details of said amount be given. The same be done within two weeks with a copy in advance to the counsel opposite. The matter be listed on 22.11.2022.

Sd/-

(Subrata Kumar Dash)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September, 27, 2022
SD